

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 148 of 2020

IN THE MATTER OF:

**Vikas Sureshbhai Patel
Director and Shareholder of Hiraj
Hospitality Pvt. Ltd. & Anr.**

...Appellants.

Versus

The Registrar of Companies, Gujarat

...Respondents.

Present:

For Appellant: Mr. Devesh R Desai, PCS.

For Respondent: Mr. Vijay Joshi, Advocate for RoC.

**ORDER
(Virtual Mode)**

22.03.2021 There is difficulty in connectivity.

As such, list the Appeal 'For Admission (After Notice)' Hearing on **27th**
April, 2021.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. V.P. Singh]
Member (Technical)**